

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:827
ANSWERED ON:25.07.2003
RECYCLING OF RICE
SAMUDRALA VENUGOPAL CHARY

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether the Food Corporation of India has any mechanism to prevent recycling of rice intended for the Food for Work Programme and supply the same to it under levy; and

(b) the action taken to ensure that only rabi rice is procured under levy and not those intended for schemes like the Food for Work Programme?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI S L MAHARIA)

(a)&(b): A Committee had been constituted by the FCI to suggest measures to check the recycling of rice being issued from FCI godowns under the various Schemes to the State Governments. Keeping in view the recommendations made by the Committee, Government has advised the State Governments to strictly enforce various measures so as to ensure that the levy system is not misused by the rice millers to extract undue gains.